Central Administrative Tribunal Principal Bench, New Delhi

O.A. No. 1630/2016

This the 10th day of May, 2016

Hon'ble Shri Shekhar Agarwal, Member (A)

Hon'ble Shri Raj Vir Sharma, Member(J)

Jyoti Sharma, Aged about 34 years, D/o Sh. C.S. Sharma W/o Sh. Ravinder Kumar Sharma R/o Plot No.35/B, Block-D, Friends Enclave, Mundka, Delhi-41

...Applicant

(Mr. S.N. Sharma)

Versus

- GNCT of Delhi, through Secretary/Chief Secretary
 I.P. Estate, Delhi Government New Delhi -110002
- 2. The Chairman
 Delhi Subordinate Services Selection Board,
 FC-18, Institutional Area, Karkardooma,
 Delhi-92.
- The Director of Education
 Delhi Secretariat,
 I.P. Estate, GNCTD, New Delhi.

...Respondents

Order (oral)

Hon'ble Mr. Shekhar Agarwal, Member (A)

Learned counsel for the applicant has submitted that the applicant was a candidate for the post of Lecturer-II Art Edn Diets (Post Code 42/14). The examination for the said post was earlier cancelled by the notice issued on 4.11.2015. However, till date neither new date for the examination has been notified nor Roll number has been issued to the applicant. The applicant has submitted a representation dated

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05.04.2016 (page 9 of the paper book). However, the respondents have yet to take any decision on the same.

- 2. Learned counsel for the applicant has submitted that the applicant would be satisfied, in case directions were issued to the respondents to dispose of the pending representation of the applicant in a time bound manner.
- 3. Accordingly, we dispose of the OA without issuing notice to the respondents with a direction to the respondents to decide the representation of the applicant within 60 days from the date of receipt of certified copy of this order. They shall communicate the decision to the applicant by means of a reasoned and speaking order. No costs.

(Raj Vir Sharma) Member (J) (Shekhar Agarwal Member (A)

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